



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Sep/202122/10
DATED: 15/09/2021

Please Note

- i. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- ii. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- iii. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

MEETING No. NC/5/MEET/Sep/202122/10 **DATE HELD ON:** 15/09/2021

Meeting No. NC/5/MEET/Sep/202122/10 dated 15/09/2021 of Norms Committee - V for the year 2021-22 was held on 15/09/2021 under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Dr. Amiya Chandra, Add. DGFT	Directorate General of Foreign Trade, Delhi
2	Manoj Kumar Meena	Directorate General of Foreign Trade, Delhi
3	P. Kumar, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
4	Kuldeep Singh Asst. Director-I	O/o DC(MSME)
5	ramasrey lal, Technical Authority	Technical Consultant, DGFT
6.	Shaish Kumar, Tech Consultant	Technical Consultant, DGFT

i. Minutes of Meeting No. NC/5/MEET/Sep/202122/10 held on 15/09/2021 were circulated among all the members of the Committee. On receipt of comments, the minutes were finalized.

MEETING NUMBER: NC/5/MEET/Sep/202122/10 **DATED:** 15/09/2021 **HELD ON:** 15/09/2021

Case No.01/NC/5/MEET/Sep/202122/10	M/s. Shahi Exports Pvt. Ltd.										
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00171392AM22										
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 26/08/2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, sketch and other details in this case, the Committee approved the input output norms as under:</p>											
<table border="1"> <thead> <tr> <th data-bbox="183 934 566 1031">Details of Export List</th> <th data-bbox="566 934 730 1031">Qty</th> <th data-bbox="730 934 1061 1031">Details of import item</th> <th data-bbox="1061 934 1364 1031">Qty Recommended</th> </tr> </thead> <tbody> <tr> <td data-bbox="183 1031 566 1401"> Ladies Trouser (STYLE No WS14X314PS1) Made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%) </td> <td data-bbox="566 1031 730 1401"> 7236 (Nos.) </td> <td data-bbox="730 1031 1061 1401"> 55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%) </td> <td data-bbox="1061 1031 1364 1401"> 19537 Sq. Mtr. </td> </tr> </tbody> </table>	Details of Export List	Qty	Details of import item	Qty Recommended	Ladies Trouser (STYLE No WS14X314PS1) Made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%)	7236 (Nos.)	55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%)	19537 Sq. Mtr.			
Details of Export List	Qty	Details of import item	Qty Recommended								
Ladies Trouser (STYLE No WS14X314PS1) Made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%)	7236 (Nos.)	55% Linen 45% Rayon Yarn Dyed Woven Fabric, GSM 196 (Tolerance + or – 10%)	19537 Sq. Mtr.								
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>											
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>											

Case No.02/NC/5/MEET/Sep/202122/10	M/s. Gokaldas Exports Ltd.		
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00178308AM22		
<p>Decision: M/s. Gokaldas Exports Ltd. vide their application dated 07/09/2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has also submitted a request letter for change in shell fabric composition from 90% polyester 17% Rayon to 83% Polyester 17% Rayon. As per CAD, sketch and other details in this case, the Committee approved the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty Recommended
ARCH SHIRT JACKET (Ladies) (Style No. 582767) Made of 83% Polyester 17% Rayon Circle Knitted Fabric, GSM 500 and 100% Cotton GSM 118 (Tolerance + or – 10%)	10000 (Nos.)	83% Polyester 17% Rayon Circle Knitted Fabric, Width 58 inches +/-5%, GSM 500 (Tolerance + or – 10%)	35,710 Sq. Mtr.
		100% Cotton, Woven twill Fabric, Width 57 inches +/-5% GSM 118 (Tolerance + or – 10%)	6428 Sq. Mtr.
<p>Import of fabric is subject to pre-import condition and actual user condition. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.03/NC/5/MEET/Sep/202122/10	M/s. Chelsea Mills LLP		
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00178365AM22		

Decision: M/s. Chelsea Mills LLP vide their application dated 07.09.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Products No.	Details of Export List	Qty	Details of import item	Qty Recommended
252 C	100% Cotton Woven Dyed Denim Womens (Tall & Big) Shirt (Style No 814074/835734) GSM (458 +/- 10%)	3540 (Nos.)	100% Cotton Woven Dyed Denim Fabric GSM (458 +/- 10%)	11611 Sq. Mtr.
253 C	100% Cotton woven Denim Womens (Tall & Big) Shirt (Style no. 814074/835734) GSM (415 +/- 10%)	3360 (Nos.)	100% Cotton Woven Denim Fabric GSM (415 +/- 10%)	11021 Sq. Mtr.
254 C	95% Cotton 5% Recycled Cotton (100% Cotton) Woven Denim Womens Long Sleeves (Tall & Big) Shirt (Style No. 817981) GSM (434 +/- 10%)	12100 (Nos.)	95% Cotton 5% Recycled Cotton (100% Cotton) Woven Denim GSM (434 +/- 10%)	39688 Sq. Mtr.
255 C	92% Cotton 7% Recycled Cotton (99% Cotton) 1% Spandex Woven Denim Womens (Tall & Big) Jackets	890 (Nos.)	92% Cotton 7% Recycled Cotton (99% Cotton) 1% Spandex Woven Denim Fabric (+/-3%) GSM (415 +/- 10%)	2884 Sq. Mtr.

	(Style No. 814072/835768) GSM (415 +/- 10%)			
256 C	100% Cotton Woven Dyed Womens (Tall & Big) Jackets (Style No. 668920/674654) GSM (373 +/- 10%)	1970 (Nos.)	100% Cotton Woven Dyed Fabric GSM (373 +/- 10%)	6383 Sq. Mtr.
257 C	100% Cotton Woven Dyed Womens (Tall & Big) Jackets (Style No. 814072/835768) GSM (373 +/- 10%)	3545 (Nos.)	100% Cotton Woven Dyed Fabric GSM (373 +/- 10%)	11486 Sq. Mtr.
258 C	100% Cotton woven Dyed Infants Short All (Style No. 825273) GSM (254 +/- 10%)	1940 (Nos.)	100% Cotton Woven Dyed Fabric GSM (254 +/- 10%)	2987.60 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No. 04/NC/5/MEET/Sep/202122/10	M/s. Shahi Exports Pvt. Ltd.		
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00179609AM22		
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 08.09.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>			
<p align="center">Details of Export List</p>	<p align="center">Qty</p>	<p align="center">Details of import item</p>	<p align="center">Qty Recommended</p>
<p>Ladies Jacket with Hood (STYLE NO. 344J2400) Made of 97%, Cotton 3% Elastane Dyed Woven Fabric, GSM 270 (Tolerance + or – 10%)</p>	<p align="center">5125 (Nos.)</p>	<p align="center">97%, Cotton 3% Elastane Dyed Woven Fabric, GSM 270 (Tolerance + or – 10%)</p>	<p align="center">9789 Sq. Mtr.</p>
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.05/NC/5/MEET/Sep/202122/10	M/s. Shahi Exports Pvt. Ltd.		
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00047426AM22		
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 21.05.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the sample of the final product. As per CAD, sample and other details in this case, the Committee approved the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty Recommended
Mens Pullover with Hood (Style No. 40226UB) Made of 92%, Cotton 8% Polyester Dyed Fleece Knitted Fabric, GSM 363 and 97% Cotton 3% Spandex Dyed Knitted Fabric GSM 400 (Tolerance + or – 10%)	620 (Nos.)	92%, Cotton 8% Polyester Dyed Fleece Knitted Fabric, GSM 363 (Tolerance + or – 10%)	2759 Sq. Mtr.
		97% Cotton 3% Spandex Dyed Knitted Fabric GSM 400 (Tolerance + or – 10%)	403 Sq. Mtr.
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.06/NC/5/MEET/Sep/202122/10	M/s. Shahi Exports Pvt. Ltd.
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00101691/AM22
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 11.03.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that Firm's name is showing M/s LM Wind Power Blades (India) private limited on DGFT's portal and in attached documents, it is M/s Shahi Export Pvt. Ltd. After detailed deliberation, norms committee decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.07	M/s. Shahi Exports Pvt. Ltd.		
M. N. NC/5/MEET/Sep/202122/10 Dt. 15/09/2021	F. No. HQRNORMAPPLY00169637AM22		
<p>Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 24.08.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>			
Details of Export List	Qty	Details of import item	Qty Recommended
<p>Mens Blazer (STYLE NO. 132J0482) Made of 57%, Cotton 39%, Polyester 4% Elastane Dyed Woven Fabric, GSM 217 (Tolerance + or – 10%)</p>	<p>1545 (Nos.)</p>	<p>57%, Cotton 39%, Polyester 4% Elastane Dyed Woven Fabric, GSM 217 (Tolerance + or – 10%)</p>	<p>5036 Sq. Mtr.</p>
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			
